

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 18th of July, 2024

No.HC.XLV/272/2018/ 432 /PM&P# Sri Sailendra Deka, Systems Assistant, Office of the District & Sessions Judge, Tinsukia, is transferred as Systems Assistant in the Principal Seat of Gauhati High Court, Guwahati, in the usual scale of pay and other allowances as admissible under the rules with effect from date of his joining.

Sri Deka will draw his salary and other allowances from his new place of posting i.e. Principal Seat of Gauhati High Court, Guwahati.

No.HC.XLV/272/2018/ 433 /PM&P# Smti Chandrali Borah, Systems Assistant, Office of the District & Sessions Judge, Kamrup, Amingaon, is transferred as Systems Assistant in the Principal Seat of Gauhati High Court, Guwahati, in the usual scale of pay and other allowances as admissible under the rules with effect from date of her joining.

Smti Borah will draw her salary and other allowances from her new place of posting i.e. Principal Seat of Gauhati High Court, Guwahati.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No. HC.XLV/272/2018/ 434 /PM&P, dated the 18th of July, 2024.

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance/Judicial & IT/Administration/Establishment), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Tinsukia. He is requested to release Sri Sailendra Deka,

Systems Assistant, in order to enable him to join at his new place of posting within 15 days.

6. The District & Sessions Judge, Kamrup, Amingaon. He is requested to release Smti Chandrali Borah, Systems Assistant, in order to enable her to join at her new place of posting within 15 days.
7. The Joint Registrar (Recruitment/Vigilance/PM&P/Judicial), Gauhati High Court, Guwahati.
8. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. The Treasury Officer, _____.
10. The Private Secretary to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website (Promotion/Transfer).
12. The Senior Systems Officer, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. Sri Sailendra Deka, Systems Assistant, Office of the District & Sessions Judge, Tinsukia.
15. Smti Chandrali Borah, Systems Assistant, Office of the District & Sessions Judge, Kamrup, Amingaon.


16.07.2024
REGISTRAR GENERAL